

IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, BENGALURU
(Through web-based Video Conferencing Platform)

ITEM No.12
CP (CAA) No.01/BB/2023

IN THE MATTER OF:

M/s. Simpler Consulting India Pvt. Ltd. ... Petitioner
Vs.
-- ... Respondent

Order under Section 230-232 of Companies Act, 2013

Order delivered on: 06.03.2023

CORAM:

JUSTICE (RETD.) T. KRISHNAVALLI
HON'BLE MEMBER (JUDICIAL)

SH. PRASANTA KUMAR MOHANTY
HON'BLE MEMBER (TECHNICAL)

PRESENT (Through Video Conferencing):

For the Petitioner : Shri Ajai P. Johnson, Adv.

ORDER

1. Heard Shri Ajai P. Johnson, Ld. Council for the Petitioner.
2. Reports from the Statutory Authorities are awaited.
3. List the case on **17.04.2023**.

Sd/-

PRASANTA KUMAR MOHANTY
MEMBER (TECHNICAL)

Krishna

Sd/-

T. KRISHNAVALLI
MEMBER (JUDICIAL)